Title: Need to address the problems of teachers working in private educational institutions in the country.

SHRI P.T. THOMAS (IDUKKI): The private educational institutions (unaided self – financing) are one of the major employers in the country. They are working in a highly commercial manner and charging exorbitant amount as fees but paying only a meager amount to the teachers and staff as remuneration. The service conditions of teachers are also very pathetic. However, in many of the institutions they are paying attractive amounts to these teachers as remuneration through banks and collecting the substantial portion of it back as cash. This is only to evade the regulations stipulated by the authorities. These teachers cannot raise any dispute regarding their service conditions as they are adjusdged as not "workmen" under the Industrial Disputes Act, 1947. They cannot also claim minimum wages under the Minimum Wages Act. I request the attention of the Government to this issue and take necessary actions to get justice to the thousands of teachers and staff employed in private educational institutions.